

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/5284/2020

This the 12nd day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Dr. Sabia Jan & Others.

.....**Applicants**

(Advocate:- Basharat Saleem – not present)

Versus

State of J&K through Commissioner / Secretary to Govt., General Administration Department, Civil Sectt., Srinagar / Jammu and others.

.....**Respondents**

(Advocate: Mr. Rajesh Thapa, DAG)

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 25.03.2021 nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Anand...